

(c) So far 3522 case have been cleared and 101 cases are awaiting clearance.

Sharing of Expenditure on Bansagar Project

3348. SHRI PARASRAM BHARDWAJ: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that Government of Madhya Pradesh, Uttar Pradesh and Bihar are contributing in the cost on the Bansagar Project;

(b) if so, in what proportion; and

(c) the contribution has been made by each State upto till now?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) Yes, Sir. the Government of Madhya Pradesh, Uttar Pradesh and Bihar are required to share the cost of Bansagar Dam project in the proportion of 2:1:1 respectively.

(c) Upto end of October, 1992, Madhya Pradesh, Uttar Pradesh and Bihar have contributed Rs. 177.14 crores, Rs. 51.55 crores and Rs. 54.69 crores respectively.

Private Aviation Companies

3349. PROF. K.V. THOMAS: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of private aviation companies flying in the domestic sector

(b) whether private airlines are free to charge any fare?

(c) if not, the reasons therefor;

(d) whether private airlines are likely to

be allowed to operate on the international routes; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) At present, eight private air taxi operators are operating in the domestic sector.

(b) Yes, Sir.

(c) Does not arise.

(d) and (e). No, Sir. Air taxi operators are not allowed to operate on international routes under the existing guidelines. Operations on international routes are negotiated with the concerned countries at Government level. Under the bilateral agreements, Indian carriers line Air India and Indian Airlines, are designated to operate on international routes. Designation of carriers in the bilateral agreements is generally limited to one or two carriers.

Air Station At Tezpur in Assam

3350. SHRI PROBEN DEKA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the present stage of construction of All India Radio building at Tezpur in Assam;

(b) whether the Government have received any representation for its early completion;

(c) if so, the steps taken by the Government in this regard; and

(d) by when it is likely to be commissioned?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) The